

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**RAJYA SABHA
UNSTARRED QUESTION NO.169
TO BE ANSWERED ON 20th July, 2021**

MISLEADING INFORMATION FOR PROMOTION OF COVID-19 CURE

169 DR. SANTANU SEN:

Will the Minister of AYUSH be pleased to state:

- (a) whether Government has asked for an explanation from Patanjali over spreading of misinformation to promote their product by calling it a WHO certified evidence-based medicine to fight COVID-19;
- (b) if so, the details thereof and, if not, the reasons therefor;
- (c) the details of action which Government is planning to take against Patanjali; and
- (d) if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI MAHENDRABHAI MUNJAPARA)**

(a) to (d): As per the WHO certification scheme, which is a scheme of Certificate of Pharmaceutical Product (COPP) by National Regulatory Authority (NRA) for the purpose of international commerce i.e. for registration of products in foreign countries, Central Drugs Standard Control Organisation (CDSCO) has issued Certification of Pharmaceutical Product (COPP) to M/s Divya Pharmacy Unit (II), Haridwar for their product Divya Coronil Tablet, after examination of their application in consultation with Ministry of AYUSH.